No. H-1601/6/2020-HD-HD-Part(1) GOVERNMENT OF MANIPUR HOME DEPARTMENT

ORDERS

Imphal, the 16th July, 2021

- 1. Whereas, the Chairperson, State Executive Committee of the State Disaster Management Authority in exercise of the powers conferred under Section 20(2)(a) of the Disaster Management Act, 2005 had issued orders dated 09/07/2021 extending the orders of even number dated 30/06/2021 by another ten days till 20/07/2021.
- 2. Whereas, the number of infections of the Covid-19 virus detected everyday continues to be very high relative to the population and is a cause of concern and warrants stricter measures to bring down the spread of the infection in the interest of public health.
- 3. Therefore, in exercise of the powers conferred under Section 20(2)(a) of the Disaster Management Act, 2005 the undersigned in his capacity as Chairperson, State Executive Committee of the State Disaster Management Authority, hereby orders "CURFEW" in the entire State for ten days w.e.f. 18/07/2021 to 27/07/2021. Only essential activities/services related to vaccination, COVID testing, medical services (hospitals, clinics/ pharmacies), water supply, Power supply, Police, telecom/internet services, air travel, agriculture/ horticulture, garbage clearance, petrol pumps, LPG distributors and goods trucks are allowed. This supersedes the order dated 09/07/2021.
- 4. Essential and key departments of the Government shall continue to function with minimal staff as considered by the Administrative Secretary/Head with emphasis on e-office/work from home.

5. Deputy Commissioners shall issue necessary orders for "CURFEW" and Superintendents of Police shall take necessary action to implement the orders strictly.

(**Dr. Rajesh Kumar**)
Chief Secretary &
Chairman,
State Executive Committee
Government of Manipur

Copy to:-

- 1. Secretary to Governor of Manipur, Raj Bhavan Imphal.
- 2. Secretary to Chief Minister, Manipur.
- 3. PPS to Deputy Chief Minister, Manipur.
- 4. PPS to all Ministers, Manipur.
- 5. All Administrative Secretaries, Government of Manipur.
- 6. Director General of Police, Manipur.
- 7. Registrar General, High Court Manipur.
- 8. I.G Assam Rifles (South), C/o 99 APO.
- 9. GOC 57 Mtn. Divn, C/o 99 APO.
- 10. IG, CRPF (M&N Sector), Gr. Centre Langjing.
- 11. Dv.I.G, BSF Hgrs. Koirengai.
- 12. All Deputy Commissioners/ District Superintendents of Police.
- 13. Director (IPR), Government of Manipur.-for wide publication of the orders through print and electronic media.
- 14. Station Director, Doordarshan Kendra, Imphal /All India Radio, Imphal.
- 15. Guard file.